

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No 139- IA/749(AHM) 2021
ITEM No 140- IA/778(AHM) 2021
ITEM No 141- IA/706(AHM) 2023
In
CP(IB) 247 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Surya Exim Ltd

.....Applicant

.....Respondent

Order delivered on: 17/07/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 26.09.2023.

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KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)

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